

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-514
IB-1683/ND/2018
IA/2473/2021

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

....Applicant

Vs.

M/s. Vas Data Services Pvt. Ltd.

....Respondent

SECTION

U/s 9 of IBC,2016

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Sunil Kumar Jain, RP with Mr. Sarthak Dugar,
Adv.

ORDER

List the matter before the Regular Bench on **28.03.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)